MANUFACTURE OF STREET LIGHTING POLES MADE OF PRE-STRESSED CONCRETE BY THE HEAVY ELECTRI- CALS (P) LTD.

*209. MOULANA M. FARUQI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the pre-stressed concrete street lighting poles required for the Heavy Electricals (Private) Limited, Bhopal are being manufactured at the factory-site; and

(b) if so, how the cost of manufacture compares with the price of the poles which are manufactured at "Delhi?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). Reinforced concrete poles and not pre-stressed concrete poles are being manufactured for the Heavy Electricals (P) Limited at the factory site at Bhopal. These poles are required for

i electric distribution lines and providing power to the quarters in the

. colony. Street lighting is also provided on these poles as an extra facility. The rates for manufacture of the poles are the same as in the rate contracts placed by the Directorate General of I Supplies and Disposals with the **Hume** Pipe Co., Limited, Bombay.

GRANT OF AD HOC QUOTAS OF LOW-GRADE MANGANESE ORE BY THE STATE TRADING CORPORATION

•210. SHRI BABUBHAI M. CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the State Trading Corporation has granted ad hoc quotas of law grade manganese ores beyond its actual sales and its sale capacity; and

(b) if so, what are the reasons for doing so?

THE DEPUTY MINISTER OF COM-MERCE AND INDUSTRY (SHRI SATISH (.CHANDRA): (a) No, Sir. Quotas are 8i6

not granted by the State Trading Corporation.

(b) Does not arise.

SHRI BABUBHAI M. CHINAI: my question was: May I know whether the State Trading Corporation has got an *ad hoc* quota over and above the private exporters?

SHRI SATISH CHANDRA: No, Sir. The State Trading Corporation has been allotted a fixed quota and it is sharing that quota sometimes with the shippers and miners in the private sector.

SHRI BABUBHAI M. CHINAI: May I know whether the private exporters who were given quota have exhausted all the quota and now they have been asked by the Government to turn to the State Trading Corporation which have got extra quotas and which they have not been able to utilise?

SHRI SATISH CHANDRA: That is not the position. What happens is that there is a demand for low-grade manganese ore. The State Trading Corporation has got some quota of low-grade manganese ore and it has asked the other shippers— if they succeed in getting an order • for low-grade manganese ore—to utilise if necessary, the quota of the State Trading Corporation.

SHRI BHUPESH GUPTA: Is the hon. Minister aware . . .

MR. CHAIRMAN: Question-Hour is over.

WRITTEN ANSWERS TO QUESTIONS

INCENTIVE BONUS SCHEME IN GOV-ERNMENT PRESSES

◆186. SHRI P. N. RAJABHOJ: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to para 7 at page 50 of the annual report of his